

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

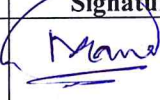
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**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017. AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4491/9/HDB/2017
NAME OF THE COMPANY	Nithin Grains & Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Vishwabharti Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Nithin Grains & Mills Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manar Gecil Thomas	Advocate	manargecilthomas@gmail.com 9618574425	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri Manar Gecil Thomas, learned counsel representing on behalf of Senior counsel Mr. Rahuk R Totala, requested to post the case to some other date and in the meanwhile he will comply with the objections raised.

Post the case on 19/12/2017



MEMBER (Technical)

Seshu



MEMBER (Judicial)